



Annex II

Particulars to be Furnished by the Bank in respect of its Request for an Extension Counter

Part - I

- 1. Name of the Bank :
- 2. Name of the Institution & its full postal address where Extension Counter is sought to be opened. :
- 3. Name & address of the base office of the bank to which E.C. is proposed to be attached. :
- 4. (i) Distance between the base office and the proposed extension counter. :
- (ii) Distance between the proposed E.C. and the nearest office of the applicant bank (including E.C., mobile office, satellite office, etc. :
- (iii) Distance between the proposed E.C. and the nearest offices / extension counters, mobile offices etc. of Other banks including urban-Coop. banks :

Other than the bank applying for the counter

Name of Bank	Type of Office	Distance
i		
ii		
iii		

- (iv) Particulars of Employees' Co-op. Credit Society, if any, functioning in the premises. :
- 5. (i) Name of the Principal Banker to the institution at which the Extension Counter is sought to be established. :
- (ii) Whether the institution has agreed to provide accommodation for housing the E.C.? :
- (iii) Whether the institution has any objection to the members of the public other than the staff / employees / workers / institution being allowed access for availing of banking :



facilities within the campus / premises at the extension counter? If so, the reasons therefor.

- (A) Letter from the Competent Authority of the Institution as in the Prescribed Proforma given in part II of the Application should be Enclosed in Support of the above :
- 6. (i) Name/s of the banker/s other than the principal Banker to the Institution referred to in (5) :
- (ii) the type of accounts and extent of deposits maintained by the institution with each of the above banker/s :
- 7. (i) Number & types of clientele specially attached to the institution whose banking needs are to be catered to Please give separate figures. :
- Staff / Workers / Students / Teachers / Others specify : Total
- (ii) Established No. of other general public etc. Whose requirements are to be met. :
- 8. (a) Amount of deposits expected within two year of operation at the counter from

		First year		Second year	
		No of A/cs	Amt	No of A/cs	Amt
i)	Staff / workers / Students / teachers of The institution itself				
ii)	The institution				
iii)	General public				

- (b) Daily quantum of cash transaction delete whichever is not applicable : Number Amounts
- 9. Reason for Opening an EC :
- 10. Nature of transactions to be Conducted at the proposed EC :
- 11. Amount of rent, if any, payable (Excluding incidentals) by the bank, rate of rent areas offered for locating the EC :
- 12. Amount of Commercial rate of rent as prevalent :



in the area or as approved by state / Central Govt.

- 13. Brief calculations as to the viability / economics : of the proposal for a period of 3 years

Sd/-

(Signature Seal of the Applicant Bank)

Date :

Declaration to be made by the competent authority of the institution in the premises of which the EC is proposed to be opened.

Part II

We have requested _____ (Name of the Bank) to open the extension counter in the Premises of _____ (Name and full address of the Institution) for the Benefit of the following persons attached to the above institution. @

Workers	_____	
Staff / Employees	_____	Please indicate actual numbers separately
Students	_____	
Teachers	_____	

@ (Where there are more than on institution being managed by the authority issuing this letter which are also to be benefited by the EC, the names of these institutions, their distance from the proposed location of the extension counter, the number of students / staff etc. attached separately to each of the institutions, the name and the distance of their bankers should also be indicated separately)

* Strike out whichever is not applicable

- 2. (a) _____ (Name of the Bank and Place) is our principal banker

We also deal with the following bankers (give names of bankers and their distance from the institution)

- 1. _____
- 2. _____
- 3. _____



(b) Extent of our accounts with the principal bankers and other bankers as on _____ (latest position please)

	Name of the Bank	Type of a/cs maintained	Amount
1.			
2.			
3.			

- 3. We undertake to provide necessary accommodation for the extension counter within the premises of our institution (mentioned at Sr.No.1 above)
- 4. We have no objection to allow outsiders to have access to the extension counter.
- 5. If the extension counter is proposed to be allowed to a bank other than the principal banker, the reasons therefore.
- 6. Whether a similar letter to any other bankers for the purpose has been issued :

Sd/-

(Signature of Competent Authority on behalf of the Institution mentioning Designation and Seal, if any)

To be filled in by the applicant bank

The information furnished by the institution in para 1 is verified by us and found to be correct.

Sd/-

(Signature & Seal of the applicant Bank)

This certificate should be submitted in original, by the applicant bank to Reserve Bank of India along with its application for E.C, in the prescribed proforma.
